

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

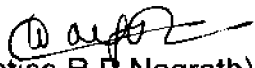
**CP NO. 23/73(4)/Chd/2016**

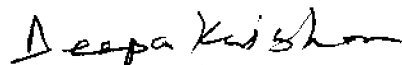
Ms. Raghav Agnihotri ...Petitioner.  
Versus

M/s Hind Motors India Ltd. ...Respondent.

Present: Mr. Ashok Sachdeva, Authorised Representative  
on behalf of petitioner.  
Ms. Riya Bansal, Advocate for respondent company.

Same order as in Company Petition No.01/73(4)/Chd/2016. Copy  
of the order be enclosed.

  
(Justice R P Nagrath)  
Member (Judicial)

  
(Deepa Krishan)  
Member(Technical)

January 31, 2017  
arora